

**DIVISION BENCH**

**ITEM NO.104**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.52/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PUNJAB NATIONAL BANK V/S M/S SHREE BADRI KEDAR PAPERS PVT LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Ms. Nishi Chaudhary, Adv.

*: For the Financial Creditor*

Sh. Rahul Agarwal with  
Sh. Vedant Agarwal, Adv.

*: For the Corporate Debtor*

**ORDER**

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the Financial Creditor seeks one day time to address the argument.
- 2.** Let the matter be adjourned for further hearing on 3<sup>rd</sup> July, 2024, and to come up higher on Board.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**2<sup>nd</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*